

OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE
POONCH

To

The Deputy Registrar,
Hon'ble High Court of J&K,
Srinagar.

No: 816/PDSJP

Dated:- 24/09/2018

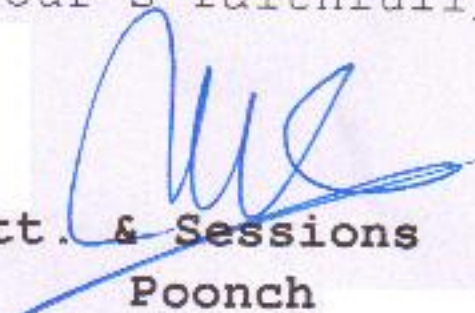
Subject:-Regarding the WP © No. 899/2016 of Shri
Ashwani Kumar Upadhyay Vs UOI & anr.

Sir,

With reference to your letter NO. 35080-101/Sts dated 01-09-2018 regarding the subject cited above. The information is furnished as per detailed given below:

S. No.	Total No. of Criminal Cases involving elected Mps/MLAs <u>registered as on 28-02-2018</u>	Total No. of Criminal Cases involving elected Mps/MLAs <u>Disposed of as on 31-07-2018</u>	Total No. of Criminal Cases <u>Pending as on 31-07-2018</u>
1.	Nil	Nil	Nil

Your's faithfully,


Pr. Distt. & Sessions Judge,
Poonch